Annexure 5

Name of Corporate Debtor: Royal Refinery Private Limited
Date of Commencement of Liquidation: 16th April 2021
List of Creditors as on: 4.12.2021

List of Operational Creditors (Government dues)

Sr. No	Details of claimant		Details of claims received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claim under verification	Remarks, if any.
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachement pending disposal	Whether lien or attachement removed? (Yes/No)	% share in total amount of claims admitted					
1	Deputy Commissioner of Customs, Precious Cargo Customs Clearance Center	yes	21.05.2021	64,27,05,300	64,27,05,300	Custom bond executed by M/s Royal Refinery Private Limited with the deputy commisioner of customs precious cargo customs clareance centre (PCCCC dated 3rd July 2019	-	-	-	-	-	-	-	-
2	Deputy Commissioner of State Tax	Yes	15.11.2021	1,27,05,729	1,27,05,729	Tax and Interest dues crated vide statutory orders in the form of Assement orders and demand notice issued u/s 23 of MVAT Tax Act for the period 15-16 16-17								
	TOTAL			**65,54,11,029**	**65,54,11,029**									